

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.09.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6112 of 2026 in Comp. App. (AT) No. ____ of 2026	Suresh Kumar Jalan and Ors. Vs. East Coast Steel Limited and Ors.	CS Anil Kumar Dubey
2.	I.A. No. 6113 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Zest Heights Pvt. Ltd. Vs. Acreage Properties Private Limited	Dhruv Pande
3.	I.A. No. 6114 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	IIFL Home Finance Limited Vs. Bombay Isle Developers Private Limited	Gulshan Kr. Sachdev
4.	I.A. No. 6115 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Municipal Corporation Faridabad Vs. Anil Arora, Resolution Professional and Anr.	Shekhar Raj Sharma
5.	I.A. No. 6188 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) No. 64 of 2026	Arun Kumar Rai & Anr. Vs. The United Church of Northern India Trust Association & Ors.	Prakhar Khanna

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